

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.08.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 698 of 2020	LCL Logistix India Pvt. Ltd. Vs. Waaree Energies Ltd.	K. Gurumurthy	
2.	Comp. App. (AT) (Ins) No. 699 of 2020	Anand Kumar Vs. Alliaance Biotech & Anr.	Piyush Singh	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 229 of 2020	Anup Dubey Vs. National Agricultural Co-operative Marketing Federation of India Ltd. & Ors.	Anup Sushil Dubey	Chitranshul A. Sinha Honey Satpal-R2
4.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
5.	Comp. App. (AT) (Ins) No. 484 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2
6.	Comp. App. (AT) (Ins) No. 485 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2
7.	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1 Ajay Goel -RP
8.	Comp. App. (AT) (Ins) No. 525 of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das	

9.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6
10.	Comp. App. (AT) (Ins) No. 642 of 2020	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
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02:00 PM

For Hearing

12.	Competition App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**